

**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI**

**In**

**Original Application No. 723 of 2024**

**IN THE MATTER OF:-**

*News Item Titled "Khanan Mafia Ne Khokhala Kar Dia Indora"  
Appearing In Divyahimachal.Com Dated 13.05.2024*

**COUNTER AFFIDAVIT/REPLY ON BEHALF OF RESPONDENT NO. 4.**

**PAPER BOOK**

**(KINDLY SEE INDEX INSIDE)**

**ADVOCATE FOR RESPONDENT NO. 4: SANYA KAUSHAL**

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DATE: 23.04.25

PLACE:DHARAMSHALA

  
Deputy Commissioner  
Kangra at Dharamshala

*Sanya K*

ADVOCATE FOR R-4  
SANYA KAUSHAL  
B-65,PHASE-1ST  
ASHOK VIHAR  
NEW DELHI-110052  
(9882805709)

## BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

In

Original Application No. 723 of 2024

IN THE MATTER OF:-

*News Item Titled "Khanan Mafia Ne Khokhala Kar Dia Indora"  
Appearing In Divyahimachal.Com Dated 13.05.2024*

...Applicant

*Versus*

1. HIMACHAL PRADESH POLLUTION CONTROL BOARD, Through Its Member Secretary Him Parivesh, Phase — III, New Shimla -171 009 Himachal Pradesh, India Phone No: 0177-2673766 E-mail: mspcb-hp@nic.in
2. CENTRAL POLLUTION CONTROL BOARD, Through Its Member Secretary Parivesh Bhawan, East Arjun Nagar, Delhi-110032 Phone No: 011-43102030 E-mail: mscb.cpcb@nic.in
3. IRO, MOEF & CC, SHIMLA C.G.O. Complex, Longwood, Shimla-171001 Email: moef.ddn@gmail.com
4. DEPUTY COMMISSIONER, KANGRA Deputy Commissioner Kangra at Dharamshala, Room No. 802, Dharamshala - 176215 Phone No: 01892-222103 E-mail: dc-kan-hp@nic.in

.....Respondents

**COUNTER AFFIDAVIT/REPLY ON BEHALF OF RESPONDENT NO. 4****MOST HUMBLY SHEWETH:**

I, Hemraj Bairwa S/o Sh. Karan Bairwa aged about 38 years, presently posted as Deputy Commissioner, Distt Kangra (H.P.)

  
Deputy Commissioner  
Kangra at Dharamshala

**ATTESTED**  
  
**Oath Commissioner**  
**Dharamshala**

to the Government of Himachal Pradesh at Shimla, do hereby solemnly affirm and declare on oath that the accompanying reply has been prepared and drafted at the instance of Respondent No. 4 as per record.

1. That I am the deponent herein and the accompanying reply has been prepared and drafted in my official capacity on behalf of Respondent No. 4, the Deputy Commissioner, Kangra, based on the official records and facts verified during field inspections and departmental reports.
2. That I am an official serving under the State of Himachal Pradesh and am fully acquainted with the facts and circumstances of the present case. I am thus competent and duly authorized to swear to this affidavit and file the instant counter affidavit/reply.
3. That in the present matter, the Hon'ble National Green Tribunal took suo motu cognizance of a news item dated 13.05.2024, published on the online portal *divyahimachal.com*, titled "*Khanan Mafia Ne Khokhala Kar Dia Indora*", that in this matter, this Hon'ble Tribunal, vide order dated 04.07.2024, impleaded the following respondents:

*i. Himachal Pradesh Pollution Control Board, through its Member Secretary.*

*ii. Central Pollution Control Board, through its Member Secretary, Delhi-110032.*

*iii. Integrated Regional Office, MoEF & CC, Shimla, C.G.O. Complex, Longwood, Shimla-171001.*

*iv. Deputy Commissioner, Kangra, at Dharamshala, Himachal Pradesh.*

That notices were issued to the above-mentioned respondents and they were directed to file their respective responses in the matter. Accordingly,

  
Deputy Commissioner  
Kangra at Dharamshala

ATTESTED  
  
Oath Commissioner  
Dharamshala

the present reply is being submitted on behalf of the Deputy Commissioner, Kangra (Respondent No. 4).

4. That in compliance with the directions of the Hon'ble Tribunal, the matter was duly enquired into by the Tehsildar, Indora; the Assistant Environmental Engineer, Himachal Pradesh State Pollution Control Board, Sub-Regional Office, Nurpur; and the Mining Officer, Nurpur.
5. That as per the report of the Tehsildar, Indora, based on an on-spot inspection, it was revealed that the location shown in the photograph published in the Divya Himachal article dated 13.05.2024 is situated in Village Kudsan, Tehsil Indora, District Kangra, Himachal Pradesh. As per the revenue record, the aforesaid land is comprised in Khata No. 262 Min, Khatouni No. 152 Min, bearing Khasra No. 861/1, measuring 12-98-89 hectares, and is recorded in the ownership of '*Sarkar Himachal Pradesh Kabza Taabe Hakook Bartan Bartandaran*', *Kisam 'Gair Mumkin Khad'*, situated in Mahal Kudsan, Tehsil Indora, District Kangra, Himachal Pradesh.
6. That as a part of the land bearing Khasra No. 861/1 has been illegally encroached upon by certain local residents. Encroachment proceedings under Section 163 of the Himachal Pradesh Land Revenue Act, 1954 are currently pending before the Court of the Learned Assistant Collector, II Grade, Indora. On the remaining portion of the land, a pit/ditch measuring 00-00-60 hectares was found on the spot. As per the statement of the local residents, the said pit was formed due to accumulation of rainwater during the monsoon season. The residents further stated that no

  
Deputy Commissioner  
Kangra at Dharamshala

**ATTESTED**  
  
**Oath Commissioner**  
Dharamshala

excavation using JCBs or any form of mining activity had been carried out at the site. It was also noted that a portion of the land was under sesame cultivation.

7. That reportedly, the site in question was inspected by the Assistant Environmental Engineer, HPSPCB, Nurpur, along with the Mining Inspector, Indora, District Kangra, on 29.08.2024. As per their inspection report, the site appeared to be filled with sand/mud and natural vegetation had grown over the area. No signs of digging or excavation were observed, and no evidence of illegal mining activity was found. The concerned Tehsildar, Indora, District Kangra was accordingly requested to provide land records/demarcation report for accurate identification of the site. Subsequently, another joint inspection of the site was conducted on 02.12.2024 by a committee comprising the Sub-Divisional Officer (Civil), Indora, Assistant Environmental Engineer, HPSPCB, Nurpur, Mining Inspector, Indora, and Mining Officer, Nurpur. The matter was also inquired through the concerned Tehsildar, Indora. As per the joint inspection report, the site depicted in the photograph published in the news article dated 13.05.2024 was identified in Village Kudsan, Tehsil Indora, District Kangra, with the help of revenue officials.
8. That according to the revenue records, the land is comprised in Khata No. 262 Min, Khatouni No. 352 Min, bearing Khasra No. 861/1, measuring 12-98-89 hectares, and is recorded in the ownership of 'Sarkar Himachal Pradesh Kabza Taabe Hakook Bartan Bartandaran', Kisam 'Gair Mumkin Khad', situated in Mahal Kudsan, Tehsil Indora, District Kangra, Himachal Pradesh. A portion of this land has been illegally encroached

  
Deputy Commissioner  
Kangra at Dharamshala

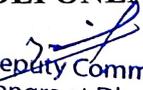
ATTESTED  
  
Oath Commissioner  
Dharamshala

by local residents, against whom proceedings under Section 163 of the Himachal Pradesh Land Revenue Act, 1954 are pending. On the remaining portion, a pit/ditch measuring 00-00-60 hectares was observed, which, as per residents, was formed by accumulated rainwater.

9. That no excavation by JCBs or other mining equipment was reported or observed. Additionally, water samples collected from upstream and downstream of Tara Khad before its confluence with the Beas River were sent for laboratory testing. The water quality report indicates that the site's water falls under Class-C, representing a source suitable for drinking after conventional treatment and disinfection. All parameters were evaluated against the designated best-use criteria.
10. The inspection report of the Assistant Environmental Engineer, HPSPCB, Nurpur, and the Mining Inspector, Indora, District Kangra is annexed herewith as **Annexure-I**. The joint inspection report dated 02.12.2024 is annexed as **Annexure-II**.
11. That the present reply may kindly be taken on record. The answering Respondent further craves the leave of this Hon'ble Tribunal to place additional documents on record, if required, and make detailed submissions at the time of hearing.

**ATTESTED**  
  
**Oath Commissioner**  
**Dharamshala**

**DEPONENT**

  
Deputy Commissioner  
Kangra at Dharamshala

**VERIFICATION:**

I, the above-named deponent, do hereby verify that I have read and understood the contents of the above counter affidavit/reply, and that the same are true and correct to the best of my knowledge and belief. No part of the same is false, and nothing material has been concealed therefrom. Verified at Dharamshala on this 23 day of April 2025

**ATTESTED**  
Oath Commissioner  
Dharamshala



**DEPONENT**  
Deputy Commissioner  
Kangra at Dharamshala

Certified that the this affidavit has been read over and explained in verbatim Hindi to Sh. Hemraj Beraud. Deponent who seemed to have perfectly understood the same at the time of making thereof.  
Oath Commissioner

No. 436 Date 23.4.25 Time 12:05 PM  
Deponent is Identified by Sh. Mansi Sh. Kumar  
Sig. of the Identifier  
Oath Commissioner

Certified that the above was declared on oath/soleman affirmation before me at Dharamshala this day of 23.04 2025 by Shri/Smt. Hemraj Beraud deponent, who is personally known to me/identified by Sh. Mansi Sh. Kumar who is personally known to me  
Oath Commissioner

In compliance of the directions issued by Regional officer, HPSPCB Regional office Dharamshala vide letter no.PCB/Mining File/RO(D/sala)/2023/- 3493 -94 dated 17.08.2024 in reference of OA No. 723/2024 titled News items appearing in divya himachal.com dated 13.05.2024 pending before the Hon'ble NGT, New Delhi. In this regard the site in question was inspected a/w Mining Inspector Indora on dated 29.08.2024 and observed that the site in question is located in Kudsan village, adjacent to Indora, Himachal Pradesh, near the Tara Khad/Nalla, a tributary of the Beas River. No illegal mining activities were observed during the inspection. No signs of digging or excavation were found at this site during inspection. The site appeared to be filled with sand, with vegetation growing in the area. Water samples were collected from the Tara Khad both near the site and downstream before it meets the Beas River. These samples were sent to the lab for water quality analysis and result is awaited. The concerned Tehsildar Indora, Distt. Kangra was directed to patwari to submit the land records for proper identification of the site, but no report has been submitted yet. The Mining Inspector of Indora submitted his report through the Mining Officer of Nurpur, which is enclosed herewith. Photographs of site are also enclosed herewith for further reference.

It is submitted for further necessary action please.



Er. Rahul Sharma

Assistant Environmental Engineer  
HPSPCB, Sub regional office Nurpur

**TRUE COPY**

Sanya K

**ADVOCATE**

Status report of the Joint inspection team in the matter of OA No. 723/2024 titled News Item titled “खनन माफिया ने खोखला कर दिया इन्दौरा” appearing in divyahimachal.com dated May 13, 2024 pending before the Hon’ble NGT, New Delhi

The Hon’ble National Green Tribunal (NGT), New Delhi, taking suo-motu cognizance on the news item titled 'खनन माफिया ने खोखला कर दिया इंदौरा appearing in divyahimachal.com dated May 13, 2024 observed that:

1. *This original application is registered suo-motu on the basis of the news item titled 'खनन माफिया ने खोखला कर दिया इंदौरा appearing in divyahimachal.com dated 13.05.2024.*
2. *The matter relates to illegal mining being done in the Kangra district of Himachal Pradesh. As per the article, mining mafias have even started using government lands to do illegal mining. It states that some parts of Gochar land falling in Kudsan village Panchayat adjacent to Indora, has been encroached by illegal construction and now the mining mafia is openly using JCB on this land.*
3. *The news item highlights that illegal mining is at its peak in Indora tehsil of Kangra district. It further highlights that the concerned authorities are not taking any kind of action to stop such illegal activity in the territory.*
4. *The above matter indicates violation of the Environment Protection Act, 1986 and Sustainable Sand Mining Management Guidelines, 2016.*
5. *The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.*
6. *Power of the Tribunal to take up the matter suo-motu has been recognized by the Hon'ble Supreme Court in the matter of "Municipal Corporation of Greater Mumbai us. Ankita Sinha & Ors." reported in 2021 SCC Online SC 897.*
7. *Hence, the following were impleaded as respondents in the matter:*
  - i. *Himachal Pradesh Pollution Control Board, Through its Member Secretary Him Parivesh, Phase-III, New Shimla - 171 009 Himachal Pradesh, India.*
  - ii. *Central Pollution Control Board, Through its Member Secretary Parivesh Bhawan, East Arjun Nagar, Delhi-110032*
  - iii. *IRO, MOEF & CC, Shimla C.G.O. Complex, Longwood, Shimla-171001*
  - iv. *Deputy Commissioner, Kangra Deputy Commissioner Kangra at Dharamshala, Room No. 802, Dharamshala – 176215*
8. *Let notice be issued to the above respondents for filing their response at least one week before the next date of hearing.*

In compliance with the order, the matter was enquired through Tehsildar Indora, AEE HPSPCB Sub Regional Office Nurpur, and the Mining Officer Nurpur. The report received from Tehsildar Indora, AEE HPSPCB Sub Regional Office Nurpur & Mining Officer Nurpur are attached herewith as **Annexure-I & II** respectively.

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As per the report of the Tehsildar, Indora, on spot inspection it was revealed that the location shown in the photograph published in the Divya Himachal article dated May 13, 2024, is situated in Village Kudsan, Tehsil Indora, District Kangra, Himachal Pradesh. As per the revenue record, the abovementioned land is comprised in Khata Number 262 Min, Khatouni Number 352 Min, bearing Khasra Number 861/1, area measuring 12-98-89 HM and is recorded in the ownership of Sarkar Himachal Pradesh *Kabza Taabe Hakook Bartan Bartandaran*, Kisam "Gair Mumkin Khad" & is situated in Mahal Kudsan, Tehsil Indora, District Kangra, Himachal Pradesh. A part of the land bearing Khasra Number 861/1 has been illegally encroached upon by the local residents. Encroachment cases under Section 163 of the Himachal Pradesh Land Revenue Act, 1954 are currently pending for adjudication before the Court of Ld. Assistant Collector, II<sup>nd</sup> Grade, Indora against the encroachers. On the remaining portion of land bearing Khasra No. 861/1, a pit / ditch measuring 00-00-60 HM was found on the spot. As per the statement of the local residents, the pit was formed due to accumulation of the rainwater during the rainy season. The statements of local residents also affirm that no excavation using JCBs or any form of mining activity has been carried out at the site. Copy of the statement is attached as **Annexure-III**. Some portion of the land was under sesame cultivation.

Site was jointly inspected by AEE HPSPCB Nurpur and the Mining Inspector, Indora on dated August 29, 2024. As per the report (**Annexure-II**), the site is located near Tara Khad in Village Kudsan, adjacent to Indora. During the inspection, no illegal mining activity was found, nor were there any signs of excavation at the site. It appears that the area is filled with sand and vegetation has grown over it. Water samples were collected upstream and downstream of Tara Khad before it merges with the Beas River. These samples were sent to a laboratory for water quality analysis. Photograph of the site is attached as **Annexure-IV**.

### SITE INSPECTION REPORT

To verify the claims made in the Divya Himachal article published on May 13, 2024, site inspection was also conducted on December 2, 2024 after the end of monsoon season. The joint inspection team comprised of the Sub-Divisional Officer (Civil) Indora, AEE HPSPCB Dharamshala, AEE HPSPCB Sub-Regional Officer Nurpur, the Mining Inspector Indora, and the Mining Officer Nurpur. A list of officers/officials present during the joint inspection is attached as **Annexure-V**.

### FINDINGS OF THE COMMITTEE:

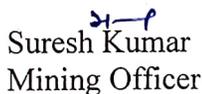
1. The site depicted in the photograph published in the news item is located near Tara Khad in Village Kudsan, Tehsil Indira, Distt. Kangra, HP.
2. As per revenue records, the land is comprised in Khata No. 262 Min, Khatouni No. 352 Min, bearing Khasra No. 861/1, area measuring 12-98-89 HM, *Malkiyat Sarkar Himachal Pradesh, Kabza Taabe Hukuk Bartan Bartandaarn & Kisam Gair Mumkin Khad*.

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3. A part of the land bearing Khasra Number 861/1 has been illegally encroached upon by the local residents. Encroachment cases under Section 163 of the Himachal Pradesh Land Revenue Act, 1954 are currently pending for adjudication before the Court of Ld. Assistant Collector, II<sup>nd</sup> Grade, Indora against the encroachers.
4. On the land measuring 00-00-60 HM of Khasra No. 861/1, a ditch was found on the spot. As per the statement of the local residents, the ditch was formed due to accumulation of the rainwater during the rainy season. The statements of local residents also affirm that no excavation using JCBs or any form of mining activity has been carried out at the site. Photograph of ditch is attached as **Annexure-VI**.
5. Sesame crop was found harvested on the spot. The land is utilized by local residents for common purposes Photograph of harvested crop is attached as **Annexure-VII**.
6. The water sample analysis report for samples collected on August 17, 2024, by AEE HP SPCB Sub-Regional Officer Nurpur was presented on-site. The report from AEE HPSPCB Dharamshala indicates that the site's water quality falls under Class-C, which represents a drinking water source requiring conventional treatment and disinfection. All parameters were compared concerning the designated best-use water quality criteria.



Vikramjit  
Mining Inspector Indora



Suresh Kumar  
Mining Officer



Er. Rahul Sharma  
AEE HPSPCB  
Sub Regional Office Nurpur



Er. Varun Gupta  
Regional Officer HPSPCB Dharamshala,



Dr. Surender Thakur  
SDO (C) Indora

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**H.P. STATE POLLUTION CONTROL BOARD**

"Him Parivesh Bhawan", Regional Office Dharamshala,  
Near GSSS, Dari, Tehsil Dharamshala, Distt.-Kangra (H.P.), PIN 176057  
Phone No. 01892-222628

Website: <http://hppcb.nic.in>e-mail: [pcbrogassur@gmail.com](mailto:pcbrogassur@gmail.com)

No: PCB/ Mining File /RO (D/sala)/24- 4435

Dated: 30/09/2024

To

The Member Secretary,  
H.P. State Pollution Control Board,  
Him Parivesh, Phase-III,  
New Shimla-9 (H.P.)

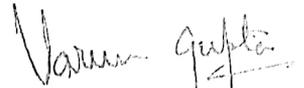
Subject: **OA No. 723/2024 titled News Item titled "खनन माफिया ने खोखला कर दिया इंदौरा" appearing in divyahimachal.com dated 13.05.2024" pending before the Hon'ble NGT, New Delhi.**

Sir,

This is in continuation to this office letter no: PCB/ Mining File /RO (D/sala)/24-4073, dated: 21/09/2024 on the subject cited above. In this regard, the comparative report of sample collected on date: 29/08/2024 by this office in aforesaid matter is enclosed herewith as Annexure-I. The result of the samples were found within the prescribed standard and forwarded to your good office for kind information and further necessary action, please.

Yours faithfully,

Encls: As above



Er. Varun Gupta  
Asstt. Environmental Engineer  
HPSPCB Dharamshala

7c

**370**  
**H.P. STATE POLLUTION CONTROL BOARD**  
**"Him Parivesh Bhawan", Regional Office Dharamshala**  
**Near GSSS, Dari, Tehsil Dharamshala, Distt.-Kangra (H.P.), PIN 176057**  
**Phone No. 01892-222628**

Website: <http://hpspcb.nic.in>

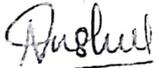
e-mail: [pcbrogassu@gmail.com](mailto:pcbrogassu@gmail.com)

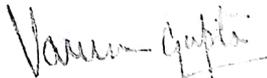
Comparative statement under Water (Prevention & Control of Pollution) Act, 1974  
 Analysis Report: - R-420 of Collected Tara Khad/Nallah adjoining of the site in question  
 (Illegal mining site), dated 29-08-2024

Sr. No.	Particulars	Result	Designated Best use Water Quality Criteria	Remarks
1	pH	7.63	6.5 to 8.5 for class A	Falls in Class - C represents Drinking water source after conventional treatment and disinfection)
2	COD	0.4	-	
3	BOD	0.1	02 mg/l for class A	
4	Oil and Grease	Nil	-	
5	TSS	5.2	-	
6	TC	2400	<5000 MPN/100 ml for class C	
7	FC	790	-	

**Remarks:-**

All the Parameters are compared w.r.t Designated Best use Water Quality Criteria.

  
 JEE-13  
 Er. Anshul Kumar, JEE  
 HPSPCB, Dlsala

  
 Er. Varun Gupta  
 Asstt. Environmental Engineer,  
 HPSPCB, Dharamshala

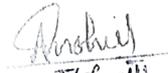
**371**  
**H.P. STATE POLLUTION CONTROL BOARD**  
 "Him Parivesh Bhawan", Regional Office Dharamshala  
 Near GSSS, Dari, Tehsil Dharamshala, Distt.-Kangra (H.P.), PIN 176057  
 Phone No. 01892-222628  
 e-mail: pebrojassur@gmail.com  
 website: <http://hppeb.nic.in>

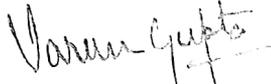
Comparative statement under Water (Prevention & Control of Pollution) Act, 1974  
 Analysis Report: - R-420 of Collected Tara Khad/Nallah adjoining of the site in question  
 (Illegal mining site), dated 29-08-2024

Sr. No.	Particulars	Result	Designated Best use Water Quality Criteria	Remarks
1	pH	7.63	6.5 to 8.5 for class A	Falls in Class - C represents Drinking water source after conventional treatment and disinfection)
2	COD	0.4	-	
3	BOD	0.1	02 mg/l for class A	
4	Oil and Grease	Nil	-	
5	TSS	5.2	-	
6	TC	2400	<5000 MPN/100 ml for class C	
7	FC	790	-	

**Remarks:-**

All the Parameters are compared w.r.t Designated Best use Water Quality Criteria.

  
 JCB-11  
 Er. Anshul Kumar  
 JEE, HPSPCB, D/Sala

  
 Er. Varun Gupta  
 Asstt. Environmental Engineer,  
 HPSPCB, Dharamshala

प्रेषक

तहसीलदार,  
इन्दौरा जिला काँगड़ा हि.प्र.

प्रेषित

उपमण्डल अधिकारी (ना0)  
इन्दौरा ,जिला कागड़ाहि. प्र.।

क्रमाँक 199 /का. का.

दिनाँक 4-12-2024

विषय: News Item “ खनन माफिया ने खोखला कर दिया इन्दौरा” appearing in divyahimachal.com dated 13-05-2024 के सन्दर्भ में ।

महोदय,

उपरोक्त विषय के सन्दर्भ में आपके कार्यालय पत्र सख्या 4712/रीडर दिनांक 03-09-2024 की अनुपालना में प्रकरण की छानवीन क्षेत्रिय अभिकरण से करवाई गई । मुताविक रिपोर्ट क्षेत्रिय अभिकरण से पाया गया कि उक्त मामला दिव्य हिमाचल समाचार पत्र में छपे लेख “ खनन माफिया ने खोखला कर दिया इन्दौरा” पर संज्ञान लेते हुये NGT के मामले की कार्यावाही के सन्दर्भ में छानवीन कागजात व मौका की गई . मुताविक रिपोर्ट पाया गया कि उक्त रकवा खाता नम्बर 262 मिन खतोनी नम्बर 352 मिन खसरा नम्बर 861/1 रकव तादादी 12-98-89 है0 मी0 मलकीयत सरकार हिमाचल प्रदेश ब खानाकाशत कब्जा तावे हकूक बर्तन बर्तनदारान व किस्म अराजी गैर मुमकिन खड्डु वाक्या महाल कुडसाँ दर्ज कागजात माल है । उक्त खसरा नम्बर 861/1 पर कुछ लोगो द्वारा पहले से ही अवैध कब्जा कर रखा है जिनके विरुध पहले से ही सहायक समाहर्ता द्वितीय श्रेणी के न्यायलय में मामला विचचारधीन है । खसरा नम्बर 861/1 में से लगभग 0-00-60 है0 मी0 भूमि पर खुदाई की हुई प्रतीत हो रही है। इसी खसरा नम्बर के कुछ भाग पर तिल की विजाई हो रखी है । वाशिन्दगान देह से पूछताछ से पाया गया कि यहां कोई JCB आदि से खुदाई न हुई है और न ही किसी किस्म का खनन कभी पाया गया है । इस स्थान पर तारा खड्डु का पानी इक्कठा हो जाता है, जिससे खडडे पडे है। व्यान वाशिन्दगान देह कलमवद्ध करके साथ संलग्न किये गये जिससे पाया गया कि उक्त भूमि का उपयोग सामूहिक उध्दशेय हेतू किया जाता है । अतः रिपोर्ट आगामी कार्यवाई हेतू महोदय की सेवा में प्रेषित है।

सत्यान ( मूल कागजात)

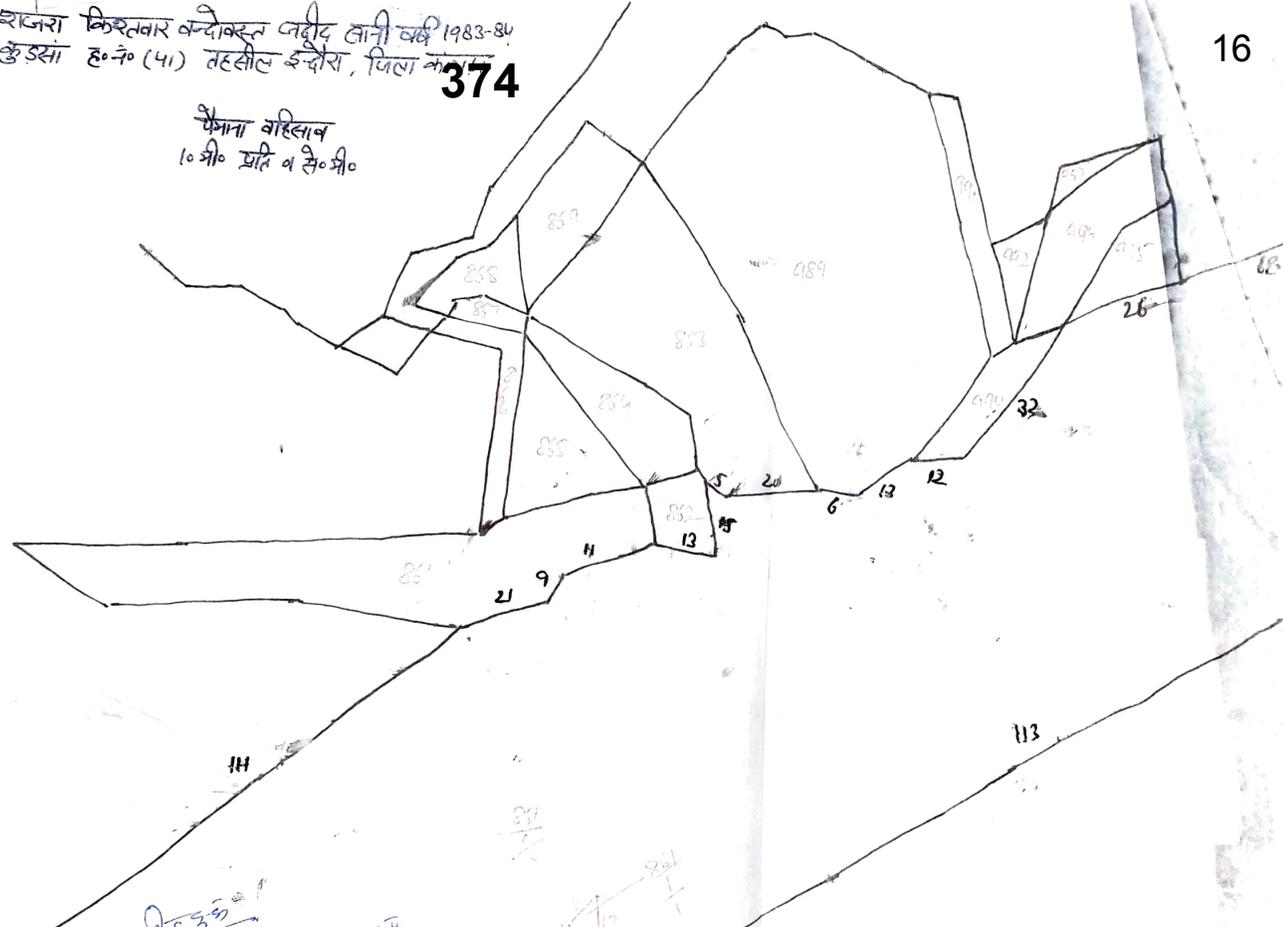
तहसीलदार  
Asst. Commissioner (Revenue)  
इन्दौरा जिला काँगड़ा हि.प्र.।  
-cum- Tehsildar Indora,  
Distt. Kangra, H.P.



जनस राजरा किरतवार कन्दोकरन लहीय लानी चक्र 1983-84  
 महाल कुडका ह० न० (41) तहसील इन्दौर, जिला न० 374

↑  
उत्तर

फैमाना बहिलाच  
 10 श्री० घट्टि व 10 श्री०



$$\frac{11000}{11000} \div 112$$

$$\frac{861}{1111} \div 1$$

$$\frac{861}{1111} \div 2$$

$$\frac{12000}{12000} \div 2504$$

$$12(6+4) = 66$$

का. 25121 12-98.79  
 ग. 50-495

Wals  
 20/10

बिला उपरत

जमका

## इंदराज जमाबन्दी

सन् 2020-21... नम्बर हदबस्त 41... तहसील इंदौरा... गांव कुडा... जिला काठगढ़

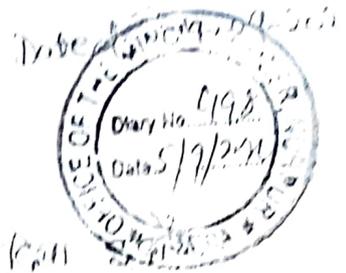
1	2	3	4	5	6	7	8	9	10	11	12
खेवट या जमाबन्द	नम्बर खतौनी	नाम पता या तरफ	नाम मालक और हाल	नाम काशतकार और हाल	सिंचाई के साधन	नम्बर खसरा	क्षेत्रफल व जमीन की किस्म	लगान जो मुजहरा के हैं दर और गिनती का ब्यौरा	हिस्सा या मालिक का पैमाना	मामला दर माल और सिंचाई	ब्यौरा
262 अिन 248	352 अिन 312		सरकार हिमाचल प्रदेश	कब्जा ताबे हकूक बर्तन बर्तनदारान आलाटवल पूल		861 1	12-98-89 गेर मुभकिन 2व.55				
<p>वकार-वकार बिला उपरत</p> <p>Bhupinder Singh Kathgarh Indora 09/12/24</p>											

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18

The Mining Officer

Nurpura.



Subject: Report submitted at Nurpura on 29/08/2024  
"offering in illegal/mineral area of 13.50 acres"

Sir,

In reference to the letter dated 27/08/2024 /  
1282 / - Report submitted on 29/08/2024 - 1698-1699.

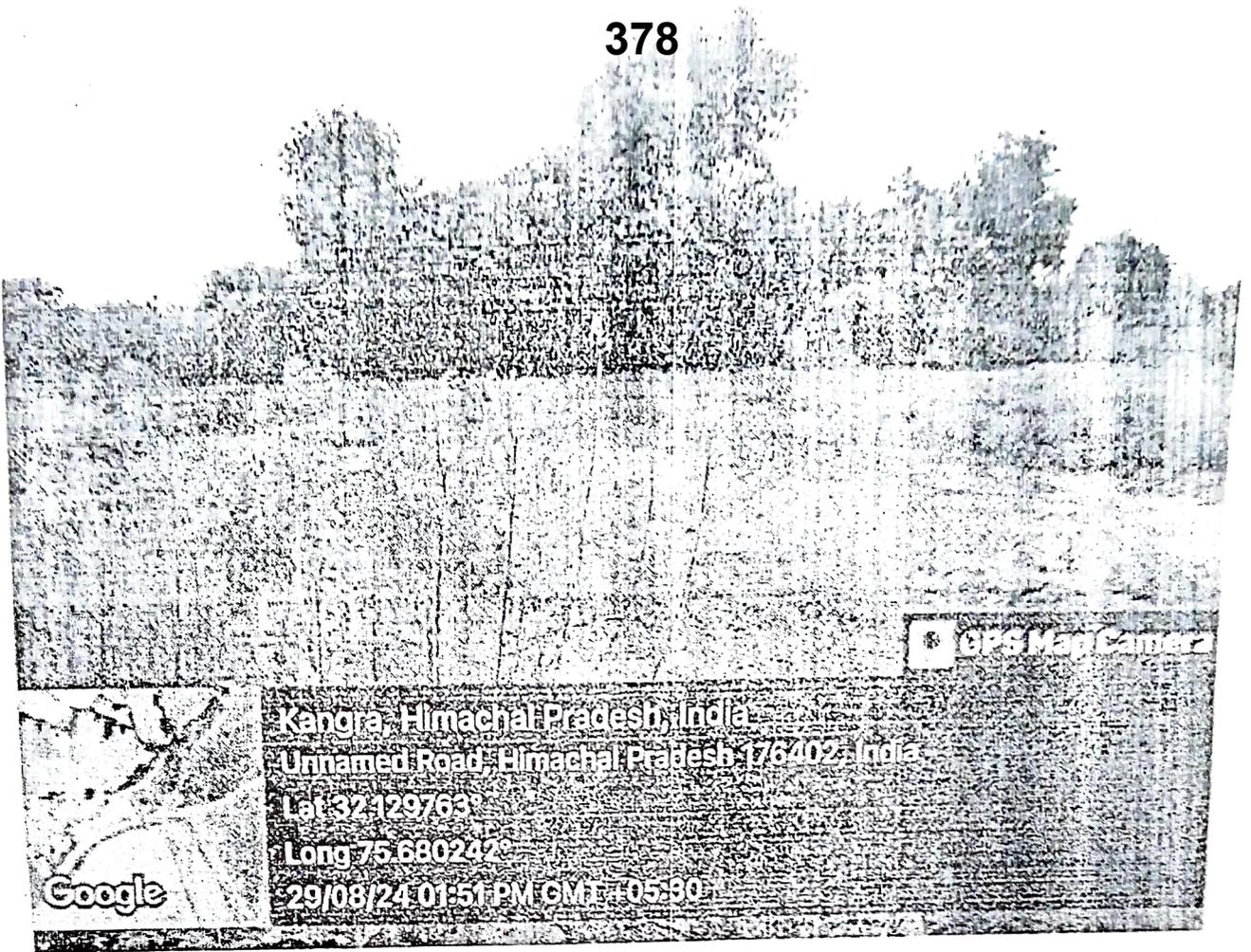
In compliance to this a joint inspection was conducted by Assistant Environment Engineer (Sh. Rahul Sharma), Sub regional office (HPPCB) Nurpura and by me on 29-08-2024 in the said area. During the course of inspection it was found that some vegetation was grown on the site. And in some parts it was seen that the area was filled with mud. Therefore, No traces/marks of illegal mining was found at that place.

Directions were given by Tehsildar Indora to the Patwari of the concerned area to provide us with demarcation report which is still awaited. Only then, we could get certain about the ownership of land. The lat. is  $32.12974^{\circ}$  and Long. is  $75.680254^{\circ}$  of the above mentioned area. No-one was found to be involved in any illegal mining activities. Hence, the report is submitted at your service and for necessary action please.

(P.T.O.)

Yours faithfully  
Fahidul

Mining Inspector  
Indora, Distt. Kangra H.



Kangra, Himachal Pradesh, India  
 Unnamed Road, Himachal Pradesh 176402, India  
 Lat 32.129763°  
 Long 75.680207°  
 29/08/24 01:51 PM GMT +05:30



Google



Kangra, Himachal Pradesh, India  
 Unnamed Road, Himachal Pradesh 176402, India  
 Lat 32.12974°  
 Long 75.680254°  
 29/08/24 01:51 PM GMT +05:30



Google

क्रमांक 1) श्री लक्ष्मीप आमु 379 वर्ष पुत्र सुखदेवदास

2) " शिव कुमार आमु 18 वर्ष पुत्र रामलाल

3) " शशीपाल आमु 30 वर्ष पुत्र रमेश चन्द्रपाल

4) " पंसेलाल आमु 70 वर्ष पुत्र सुना राम

5) " लक्ष्मी आमु 30 वर्ष पुत्र हरदेवसिंह

6) " राजिन्दर पाल आमु 35 वर्ष पुत्र रमेश चन्द्रपाल

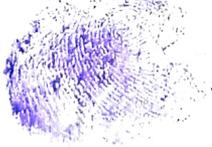
निवासी गढ़वाल व गाँवा कुम्हने वटल लखवादी

जिला जौहड़ा (हि.प्र.)

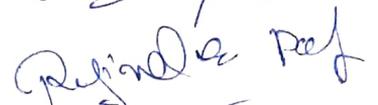
~~Accepted~~

संशय उत्पन्न किया कि इस लख उपाय के लिए कर लेना चाहते हैं।  
गान्धीप NCTD New Delhi द्वारा 04/23/2024 के लख के  
दिनांक 24.9.2024 को प्राप्त आदेशों के अनुपालना के  
कारण को ध्यान में रखे SDM इन्चार्ज राजेश्वर विभाग  
पुष्पगंज निशचक्र विभाग व खन्त विभाग के अधिकारी  
के लिए पर पंहुने। गाँवा पर लिखत भूमि का इन्तेजाल  
लक्ष्मीप लोग द्वारा सांख्यिकी उद्देश्य हेतु किया जाता है व  
अपने भूपेशी भी खोले ही उक्त भूमि पर हमने कमी  
किसी को JCB द्वारा खन्त करते न पाया है और न ही  
कमी देखा है। वस उक्त ठाम है इसके अन्तर्गत इस स्थान  
पर वारा खड्ड का पानी बहता है। उक्त दो जगहों पर  
पर ट्रेकर द्वारा इस वस्तु भी तिल को खिाई की गई है वस  
इसका भी उपाय है।

- 1 Subam
- 2 शिव कुमार
- 3 रामेश्वर पाल

4  ATI Bansilal

5 

6 

## व्यान वारिंदगान

1. व्यान श्री सलीम पुत्र मरीद वाली कुड़सां आयु (25) वर्ष
2. --- श्री शिव कुमार पुत्र राम लाल वाली कुड़सां आयु (48) वर्ष
3. --- श्री वसी लाल पुत्र सूबा राम वाली कुड़सां आयु (70) वर्ष  
निवासी महाल व मौजा कुड़सां तहसील इंदौर  
जिला कांगड़ा हि०प्र०

शशपथ व्यान किये कि हम सब उपरोक्त पते के निवासी हैं।  
मौजा पर भूमि रबसरा नं० 861/1 वाक्या महाल कुड़सां का  
इस्तेमाल हम सब लोगों द्वारा सामूहिक रूप से किया जाता  
है। उक्त रकवा पर हम अपने मवेशियों को चराते हैं।  
इस भूमि पर हमने कभी भी किसी को J.C.B. द्वारा खनन  
करते न पाया है और न ही कभी देखा है। मौजा पर  
तिल की फसल की बीजाई की गई है। हमारा यही व्यान  
है। व्यान पद व सुन कर ठीक पाया।

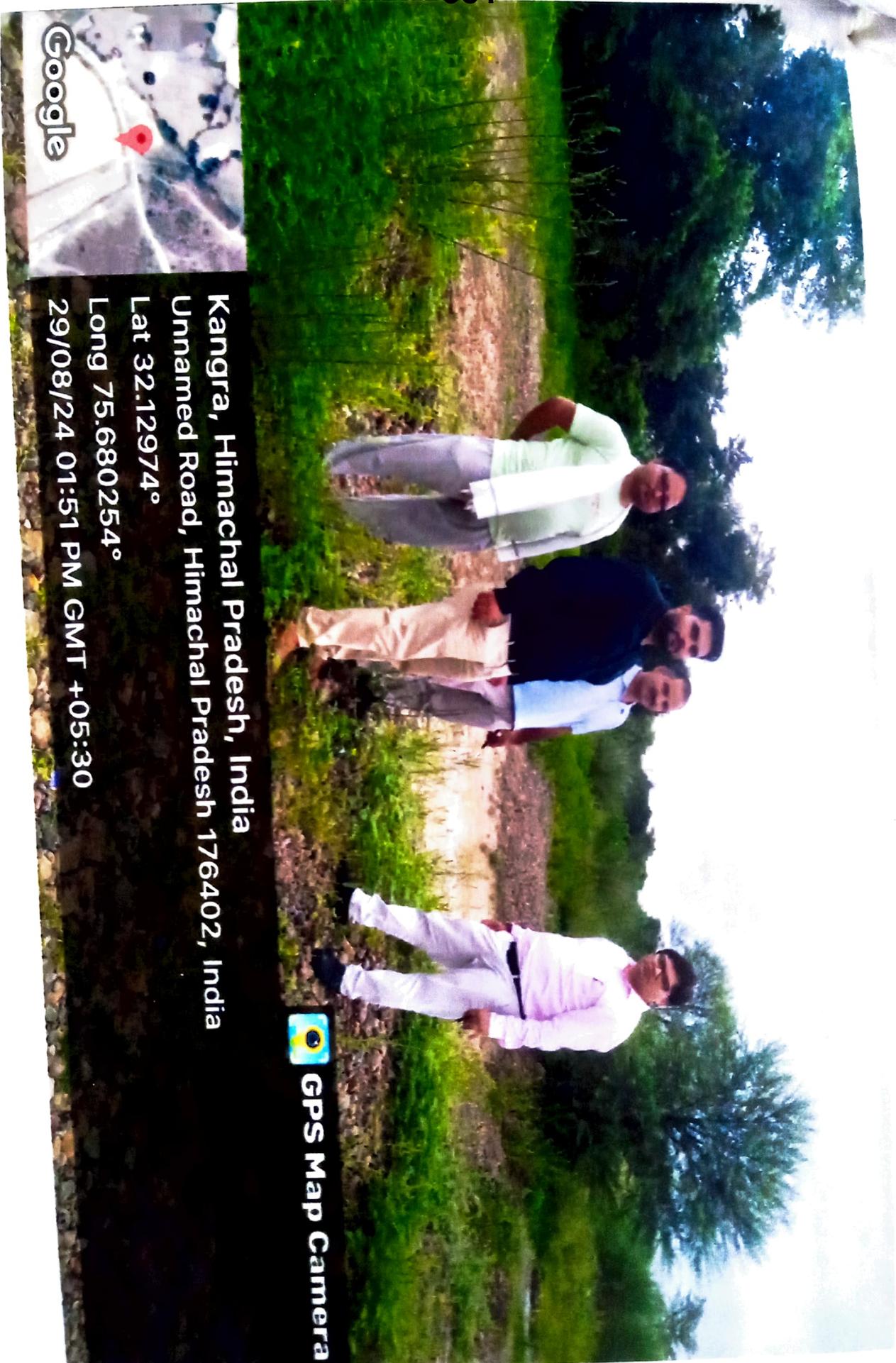
1. Saleem
2. शिवकुमार  
कलन/कलन
- 3.

  
 9 Dec 2014  
 Sub-Division Magistrate  
 Indora, Dist. Kangra H.P.

Photographs during inspection of site on dated 29.08.2024

A-IV

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Google



GPS Map Camera

Kangra, Himachal Pradesh, India  
 Unnamed Road, Himachal Pradesh 176402, India  
 Lat 32.12974°  
 Long 75.680254°  
 29/08/24 01:51 PM GMT +05:30

382



 **GPS Map Camera**



**Kangra, Himachal Pradesh, India**  
**Unnamed Road, Himachal Pradesh 176402, India**  
**Lat 32.129763°**  
**Long 75.680242°**  
**29/08/24 01:51 PM GMT +05:30**

Google

Attendance of the Joint Inspection conducted on dated 02-12-2024 under the Chairmanship of SDO (C) Indora, regarding verification of News Article "खनन माफिया ने खोखला कर दिया इन्दौरा" at Village Kursan under Sub Division Indora. Following officials/officers are present in the inspection:

Sr. No.	Name & Designation of the officer/officials	Deptt./office	Contact No.	Signature
1.	Dr. Surender Thakur			
2.	Suresh Kumar Mining officer Nueplu	Deptt. of Industries	9418439966	se - r
3.	SP. Ravi Sharma	HPSPCB SPD Nueplu	973134123	b
4.	Vaishu Gupta, AEE	HPSPCB Dharamshala	9418012852	
5.	Vitaramjeet	Mining Inspector Indora	9418332577	lukuf
6.	Nigey Kumar	Akgo melors	9805259678	
7.	Bhupinder Singh	Patwari Kathgarh	9418470358	
8.				
9.				
10.				
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16.				
17.				

384

Armanpur 31

No. Udyog/Miner/Regd/2024/384  
Office of the Mining Officer, Nurpur  
Distt. Kangra (H.P.)  
Nurpur

Dated 07.09.2024

The Assistant Environmental Engineer,  
HPSPCB, Dera, Tehsil Dharamshala,  
Himachal Pradesh

**Subject:** OA No. 723/2024 titled News Item titled "खनन-परिष्कार ने खोखला कर दिया इंदौर" appearing in divyahimachal.com dated 13.05.2024 "Pending before the Hon'ble NGT Delhi.

Sir,

This is with reference to your office letter No. PCB/Miner/ File/PO/2024/3842-47 dated 04-09-2024 on the subject cited above. In this reference it is informed that the field official of this office, conduct a joint inspection along with the Assistant Environmental Engineer HPSPCB Nurpur on dated 29.08.2024 during the course of spot inspection of the above said area there were no illegal mining was notice on the spot. (copy of Joint inspection report enclosed as Annexure A)

In this context the point wise requisite information desire by your office is as under:-

1. The action taken against illegal mining in last two years of the aforesaid area by the mining department is enclosed as annexure B. It is further informed that time to time surprised raid were conducted by Department and action taken as per provision of law and filed official are also directed to keep vigil in aforesaid area.
2. It is further informed that the government of Himachal Pradesh has granted the 29 Nos. Mining lease for stone crusher after completion of cordol formalities in Tehsil Indora, Distt Kangra HP. ( list of Mining leases attached as annexure C) and as per this office record there is no open sale mining lease granted in Tehsil Indora, Distt Kangra, HP.
3. This information is not available in this office records.

This is for your information and necessary action please.

Your faithfully

Mining Officer, Nurpur  
Distt Kangra HP.

Endst. No.: (as above) 1853 Dated 07.9.2024

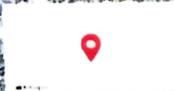
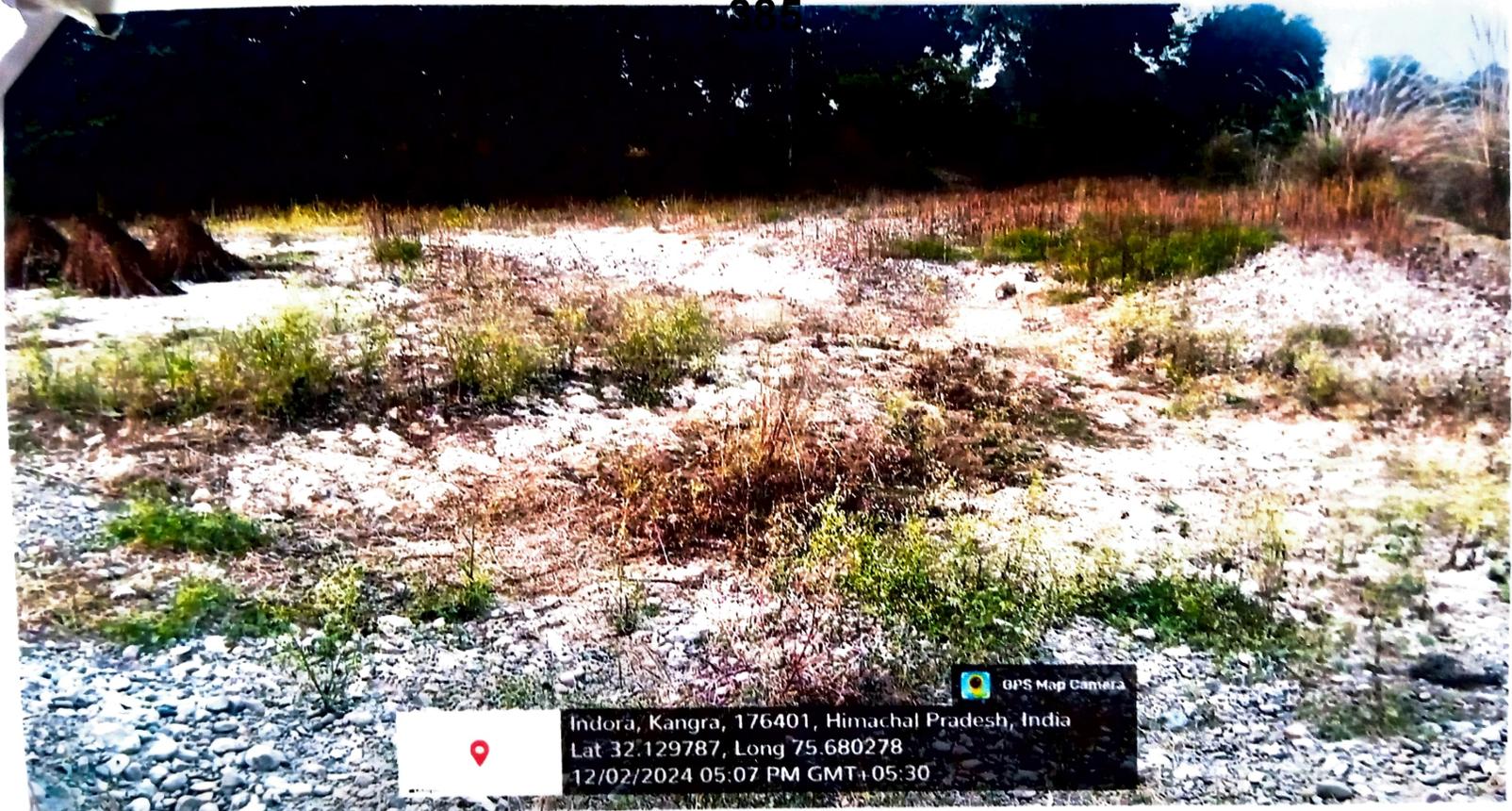
Copy to:

1. The Deputy commr's Indor Kangra at Dharamshala, Distt Kangra, HP. with his office letter no 843/PA-ADC dated 03-08-2024 & No 583 - PA-ADM dated 05-08-2024 for information please.
2. The SDM Indora Distt Kangra, Himachal Pradesh, for information please.
3. The Assistant Environmental Engineer HPSPCB Nurpur, Distt Kangra, HP for information please and necessary action please

Mining Officer, Nurpur  
Distt Kangra HP.

A-VI

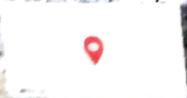
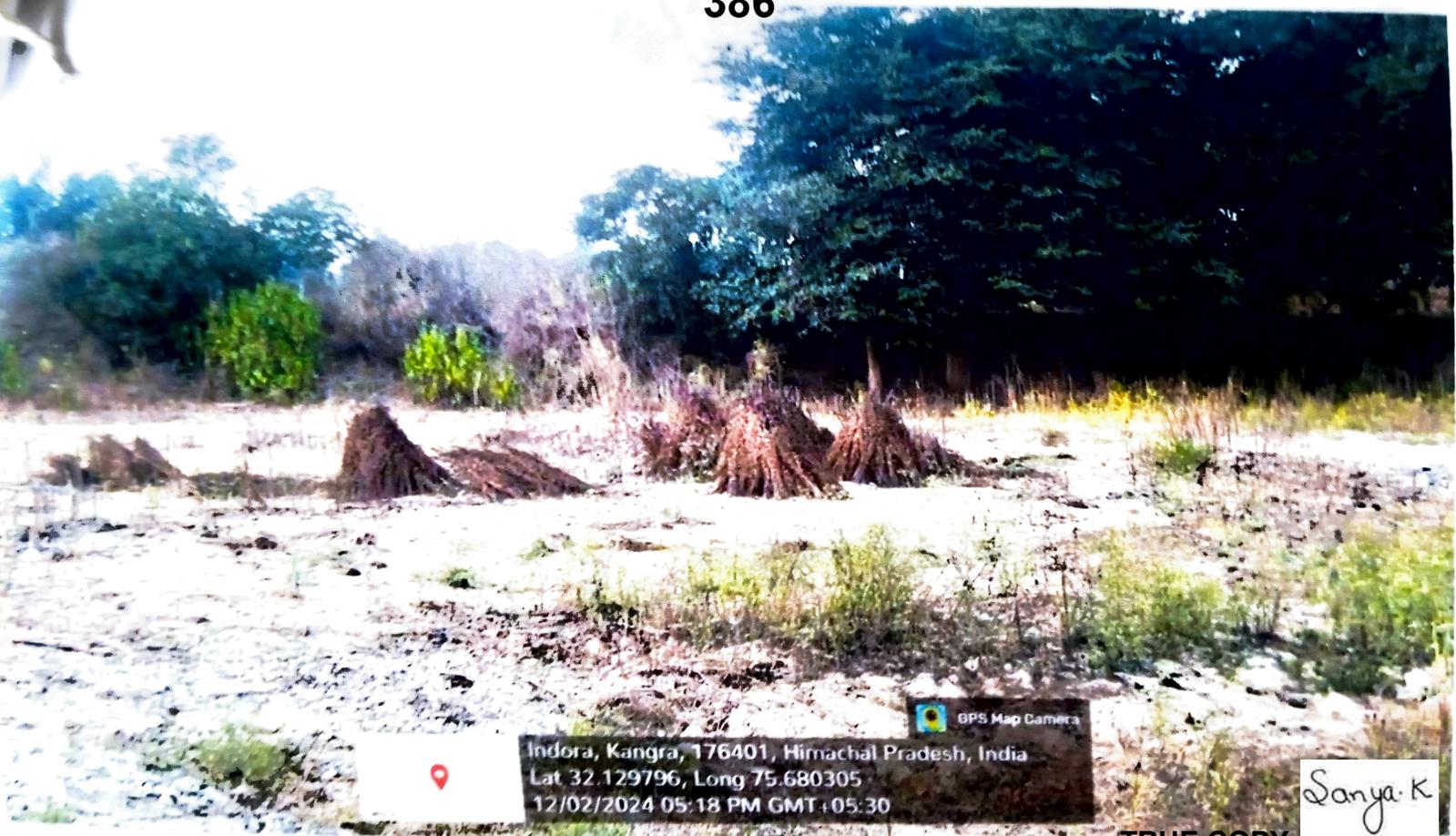
385



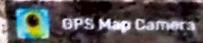
Indora, Kangra, 176401, Himachal Pradesh, India  
Lat 32.129787, Long 75.680278  
12/02/2024 05:07 PM GMT+05:30



386



Indora, Kangra, 176401, Himachal Pradesh, India  
Lat 32.129796, Long 75.680305  
12/02/2024 05:18 PM GMT+05:30



Sanya K

TRUE COPY

ADVOCATE